

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
CP(IB)/250(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Himashu Prafulchandra Varia
(Personal Guarantor)

.....Respondent

Order delivered on: 16/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Laghima Jain, Adv. a.w Ms.Aishwarya Reddy, Adv.

For the Respondent

: Mr. Ankit Sharma, Adv.

ORDER

Ld. Counsel for the respondent has filed reply. Physical copy of the reply has not come on record. Ld. Counsel for the respondent is directed to file physical copy of the reply today itself.

Order is reserved.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)